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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.27/KB/2018

**Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company		Kissan Farm Equipment Pvt.Ltd.-Vs-ROC,W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

125.

Ruchi Shroy  
Advocate

Petitioner.

Ruchi Shroy  
Advocate

28-3-18

**ORDER**

Ld. Counsel appearing on behalf of the appellant has filed affidavit of service proving service of notice on the Regional Director, Eastern Region. However, no affidavit has been filed proving service of notice on the Registrar of Companies, West Bengal.

Ld. Counsel appearing for the appellant sought leave to repeat notice on the Registrar of Companies, West Bengal. Leave is granted. Appellant is directed to serve notice on the Registrar of Companies, West Bengal for filing its report within 15 days of receipt of this order. Issue urgent certified copy of this order to the appellant.

Appellant is directed to serve notice along with this order and file affidavit of service within 7 days.

Awaiting report and for further consideration list it on 07/06/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member(J)